

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2352  
ANSWERED ON:16.08.2011  
EXPENDITURE ON PAKISTANI PRISONERS  
Singh Chaudhary Lal

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of Pakistani Nationals lodged in various jails of the country for their involvement in terrorist activities, State-wise;
- (b) the details of expenditure incurred on their security or otherwise;
- (c) the details of those who have been awarded capital punishment; and
- (d) the number of persons hanged/likely to be hanged till date?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): As per the available inputs, 130 Pakistani Nationals are currently lodged in various Indian jails for their involvement in terrorist and terrorism related activities across the country.
- (b): 'Prison' is a State subject as per the VII Schedule of the Constitution of India. Expenditure on prisons and prisoners is therefore incurred by the State Governments. Central Government thus does not maintain any account of the expenditure incurred on security and other heads on prisoners lodged in various jails across the country.
- (c) & (d): The details are given in Annexure-I.